

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

ORDER

In compliance to order bearing no. 2672-2683/DHC/Gaz./G-9/2019 dated 13.05.2019 of Hon'ble High Court of Delhi, New Delhi, I hereby depute the following Officers of Delhi Judicial Service (Civil Side) posted in New Delhi District for administrative work as mentioned against their names during the ensuing Summer Vacation 2019 w.e.f. 10.06.2019 to 29.06.2019.

S.N.	Name of the Judicial Officers	Designation	Willingness for detention	Deputed for Administrative work
1	Sh. Bhupinder Singh	SCJ-cum-RC	20.06.2019 to 29.06.2019	To supervise the work of Inventory of Departmental Stock
2	Sh. Dheeraj Mor	JSCC-cum-ASCJ-cum-GJ	10.06.2019 to 14.06.2019	For weeding out process in RR (Criminal)
3	Sh. Dheeraj Mittal	ACJ-cum-CCJ-cum-ARC	10.06.2019 to 19.06.2019	For weeding out process in RR (Sessions)
4	Ms. Manu Shree	Civil Judge-01	10.06.2019 to 14.06.2019	To supervise the Physical verification of books in library

In addition to the aforesaid work Sh. Bhupinder Singh, SCJ-cum-RC and Sh. Dheeraj Mittal, ACJ-cum-CCJ-cum-ARC shall also hear and dispose off the urgent matters under the Delhi Rent Control Act. The above mentioned Judicial Officers shall be assisted by their own staff.

It is clarified that the report of aforesaid supervision work shall be submitted with the concerned Officer-in-charges of New Delhi District.

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Sh. Bhupinder Singh, SCJ-cum-RC and Sh. Dheeraj Mittal, ACJ-cum-CCJ-cum-ARC, New Delhi District shall be entitled for compensatory leave in lieu of the actual duty performed for more than five days during summer vacation, 2019 and the leave shall be availed within a period of one year from the date of its falling due.

(YASHWANT KUMAR)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT

No. 7887/1911 Judl./SV/2019/NDD/PHC

Dated, New Delhi the 06/6/19,

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, New Delhi/Delhi.
3. The Officers concerned.
4. The Administrative Civil Judge, New Delhi District, Patiala House Courts, New Delhi.
5. All the Secretaries, Bar Associations, all the District Courts Complexes, New Delhi/Delhi.
6. The In-Charge, Pool Car, Filing Section, Cash Branch, Accounts Branch, Care Taker, NDD, PHC, ND.
7. The In-Charge, Administration Branch, New Delhi District, Patiala House Courts, New Delhi.
8. The Reader to Ld. District & Sessions Judge (New Delhi District), Patiala House Courts, New Delhi.
9. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
- ✓ 10. The Website Committee (English & Hindi), Tis Hazari Courts, Delhi.
11. Notice Board.
12. PS to the undersigned.

DISTRICT & SESSIONS JUDGE :
NEW DELHI DISTRICT